

नेत्रहीनों के लिये प्रशिक्षण तथा पुनर्वास
केन्द्र (पंजीयित) माडल टाउन, दिल्ली

9464. श्री शिवपूजन शास्त्री : क्या बिधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 11 अप्रैल, 1969 के नई दिल्ली के "नव भारत टाइम्स" में 'नेत्रहीन केन्द्र के निदेशक को विदाई शीर्षक के अन्तर्गत समाचार की ओर दिलाया गया है;

(ख) माडल टाउन, दिल्ली के नेत्रहीनों के लिये प्रशिक्षण तथा पुनर्वास केन्द्र (पंजीयित) के उद्देश्य तथा लक्ष्य क्या हैं और इसके कर्त्तव्य क्या हैं और इसकी प्रबन्ध समिति के सदस्यों के नाम क्या हैं ;

(ग) क्या उक्त केन्द्र ने 1967-68 अथवा 1968-69 में दिल्ली प्रशासन अथवा दिल्ली नगर निगम अथवा उनके समाज कल्याण विभाग को अनुदानों के लिये कोई प्रस्ताव भेजा है और क्या सरकार इस केन्द्र को कोई अनुदान देती है ; और

(घ) अन्वे व्यक्तियों को रोजगार उपलब्ध करने के बारे में सरकार की क्या राजनीति है ?

बिधि मंत्रालय और समाज कल्याण विभाग में राज्य मंत्री [डा० (श्रीमती) फूलरेण्डु गुह]: (क) जी हाँ ।

(ख) यह एक स्वयंसेवी संस्था है, जिसका मुख्य उद्देश्य नेत्रहीनों के प्रशिक्षण तथा पुनर्वास को बढ़ावा देना है। प्रबन्ध समिति के सदस्यों की एक सूची सभा-पटल पर रखी जाती है। [पुस्तकालय में रख दी गई। देखिये संख्या LT—1130/69]

(ग) इस केन्द्र के द्वारा 1968-69 में भारत सरकार को सहायता के लिए दिए गए आवेदन

पत्र पर दिल्ली प्रशासन विचार कर रही है। भारत सरकार ने इस केन्द्र को अब तक कोई सहायता नहीं दी है।

(घ) भारत सरकार की नीति शारीरिक रूप से विकलांग व्यक्तियों को जिन में नेत्रहीन व्यक्ति भी शामिल हैं, उपयुक्त रोजगार दिलाना है।

Stenographers attached with Senior-Scale Officers on Northern Railway

9465. SHRI VIDYA DHAR BAJPAI : Will the Minister of RAILWAYS be pleased to state the number of stenographers grade Rs. 130—300 working with senior scale officers and above on the Northern Railway, Division-wise ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : Information is being collected and will be laid on the Table of the Shbha.

Representation of Railway Stenographers

9466. SHRI SURAJ BHAN ;
SHRI RAM SWARUP
VIDYARTHI ;
SHRI OM PRAKASH TYAGI ;
SHRI NARAIAN SWARUP
SHARMA ;
KUMARI KAMALA KUMARI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is fact that Stenographers working on the Indian Railways have represented to the Railway Board for redressal of their certain grievances;

(b) if so, the details of demands; and

(c) the reaction of Government on each of their demands ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) to (c). Yes. The Stenographers have been mainly demanding an improvement in their scales of pay and prospects of promotion. These have been considered by Government and it was held that in view of the improvements already effected from time to time, no further im-

provement in the scales of pay and avenue of promotion was justified. However, the question of providing some relief, to Class III staff, including the category of Stenographers, who have been at the maximum of their pay scales for some time is under investigation. The examination will be completed as soon as possible.

Stenographers on Railways

9467. SHRI RAM SWARUP
VIDYARATHI :
SHRI OM PRAKASH TYAGI :
KUMARI KAMALA KUMARI

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Northern Railway Administration have been unattentive to the implementation of Railway Board's directives in regard to betterment of the lots of Stenographers working on the Indian Railways;

(b) if so, the reasons therefor;

(c) whether Government propose to streamline the procedure in regard to quick disposal and correct interpretation of the representations being submitted by the Stenographers;

(d) if so, the details of such procedure and if not, the reasons therefor;

(e) whether Government propose to lay down certain set action to be taken against erring officials if the representations are not disposed of in time or wrongly dealt with; and

(f) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) to (f). Though, due to administrative reasons, there has been some delay on the part of the Northern Railway Administration in implementing Railway Board's orders regarding gradation of Stenographers, it cannot be said that they have been inattentive in this regard. Instructions already exist for speedy disposal of staff representation. No time limit has been or can be prescribed for disposal of

staff representations as this depends mainly upon the nature of the demand made. As such, there is no question of taking action against any official dealing with representation.

Replacement of Company Law Board

9468. SHRI CHENGALRAYA
NAIDU :
SHRI N. R. LASKAR :
SHRI R. BARUA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that a suggestion to replace the present Company Law Board with an independent board consisting of experts in different fields was made at the seminar held on the 30th March, 1969;

(b) if so, what were the other suggestions made in the seminar; and

(c) how far they have been agreed to by Government ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) A suggestion to this effect was mooted in one of the papers read at the seminar on 'Government Regulation of Private Enterprise' held at the Indian Law Institute.

(b) Several papers containing various suggestions about different aspects of Government regulation of private enterprise were read at the seminar.

(c) The seminar did not make any attempt to arrive at a consensus or to make any positive recommendations on these suggestions. Hence the question does not arise.

Hindi Translators in divisional and extra divisional offices of Northern Railway

9469. SHRI RAJDEO SINGH : Will the Minister of RAILWAYS be pleased to state :